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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.1.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.125/10/HDB/2017
NAME OF THE COMPANY	Bank of Bahrain&Kuwait
NAME OF THE PETITIONER(S)	Neutrino Power Systems Pvt Ltd
NAME OF THE RESPONDENT(S)	Bank of Bahrain&Kuwait
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
✓ V.K. SAJITHA	Adv	9908011277	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VVS Raju DVAS Ravi Prasad	Advocate	main.hansel@suplatae.net 9640236074	Prasad

Order

Heard Shri V.K. Sajith, Ld. Counsel for the Petitioner and Shri VVSN Raju and Shri DVAS Ravi Prasad, Ld. Counsel for the Respondent.

CP admitted by separate orders. Post the case on 28.2.2018 for the report of the IRP.


Member (T)


Member (J)